National Company Law Tribunal

Allahabad Bench

CPNO. (18) 69/ ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Sud ha Grupta VIS Jaiparaleash Associates Ltd

SECTION OF THE COMPANIES ACT: 7 of ISB code of 2016

SI. NO.

Representation

Signature

1.

R.P. Agrippel Adv. Resp.

2.

CP NO.(IB)69/ALD/2017

On the mentioning by the counsel for the Corporate Debtor, the case is taken up out of turn. The learned counsel expressed that keeping in view the further clarification being sought for by this Tribunal, it would be appropriate to issue a fresh notice to the petitioner also. Therefore, some other date for further hearing may be fixed.

In view of this, the registry is directed to issue a notice to the petitioner for clarification and further argument.

Hence, the matter be listed on 20th November, 2017.

H.P. Chaturvedi, Member (Judicial)

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)